

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**HC.XI-01/95(Pt.)/ /RC**

From : Shri R. Duarah  
Registrar (Admn.),  
Gauhati High Court  
Guwahati.

To,  
The Special Judge,  
Addl. CBI Court No-II,  
Guwahati.

Dated Guwahati the 17<sup>th</sup> May, 2014.

Sub : Awareness Referral Coaching & Mentoring (ARCM) Programme at the  
Conference Hall, NEDFI House, Dispur, Guwahati.

Ref: Letter No.ASLSA 284/2013/2076, Dated Guwahati, the 7<sup>th</sup> May, 2014,  
received from the Member Secretary, Assam State Legal Services  
Authority(copy enclosed).

Sir/Madam,

With reference to the subject cited above, I am to inform you that Hon'ble the Gauhati High Court has been pleased to direct to attend the Awareness Referral Coaching & Mentoring (ARCM) Programme on 24<sup>th</sup> May, 2014 (4<sup>th</sup> Saturday) organized by MCPC, Supreme Court of India in association with the Assam State Legal Services Authority at the Conference Hall, NEDFI House, Dispur, Guwahati from 10.15 AM to 1:30 PM.

You are, therefore, requested to attend the aforesaid programme .

With regards.

Yours faithfully,

**REGISTRAR (Admn.)**

Memo No. HC.XI-01/95(Pt.)/300-305/RC, Dated 17.05.2014

Copy to :-

1. The Member Secretary, Assam State Legal Services Authority, Guwahati for information.
2. The Registrar (Vig./Admn./Judl.) Gauhati High Court, Guwahati for information.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for his Lordship's information.
4. The System Analyst, Gauhati High Court, Guwahati. He requested to upload the communication in the official website of the Gauhati High Court.

**REGISTRAR (Admn.)**

*17/5/14*

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

HC.XI-01/95(Pt.)/\_\_\_\_\_ /RC

From : Shri R. Duarah  
Registrar (Admn.),  
Gauhati High Court  
Guwahati.

To,

The Special Judge,  
Addl. CBI Court No-I,  
Guwahati.

Dated Guwahati the 17<sup>th</sup> May, 2014.

Sub : Awareness Referral Coaching & Mentoring (ARCM) Programme at the  
Conference Hall, NEDFI House, Dispur, Guwahati.

Ref: Letter No.ALSA 284/2013/2076, Dated Guwahati, the 7<sup>th</sup> May, 2014,  
received from the Member Secretary, Assam State Legal Services  
Authority(copy enclosed).

Sir/Madam,

With reference to the subject cited above, I am to inform you that Hon'ble  
the Gauhati High Court has been pleased to direct to attend the Awareness Referral  
Coaching & Mentoring (ARCM) Programme on 24<sup>th</sup> May, 2014 (4<sup>th</sup> Saturday) organized  
by MCPC, Supreme Court of India in association with the Assam State Legal  
Services Authority at the Conference Hall, NEDFI House, Dispur, Guwahati from 10.15 AM  
to 1:30 PM.

You are, therefore, requested to attend the aforesaid programme .

With regards.

Yours faithfully,

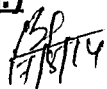
  
**REGISTRAR (Admn.)**

Memo No. HC.XI-01/95(Pt.)/ 293-98/RC, Dated 17.05.2014

Copy to :-

1. The Member Secretary, Assam State Legal Services Authority, Guwahati for information.
2. The Registrar (Vig./Admn./Judl.) Gauhati High Court, Guwahati for information.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for his Lordship's information.
4. ✓ The System Anaslyst, Gauhati High Court, Guwahati. He requested to upload the communication in the official website of the Gauhati High Court.

  
**REGISTRAR (Admn.)**

  
17/5/14

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**HC.XI-01/95(Pt.)/\_\_\_\_\_ /RC**

From : Shri R. Duarah  
Registrar (Admn.),  
Gauhati High Court  
Guwahati.

To,

The Special Judge,  
Assam, Guwahati.

Dated Guwahati the 17<sup>th</sup> May, 2014.

Sub : Awareness Referral Coaching & Mentoring (ARCM) Programme at the  
Conference Hall, NEDFI House, Dispur, Guwahati.

Ref: Letter No.ASLSA 284/2013/2076, Dated Guwahati, the 7<sup>th</sup> May, 2014,  
received from the Member Secretary, Assam State Legal Services  
Authority(copy enclosed).

Sir/Madam,

With reference to the subject cited above, I am to inform you that Hon'ble the Gauhati High Court has been pleased to direct to attend the Awareness Referral Coaching & Mentoring (ARCM) Programme on 24<sup>th</sup> May, 2014 (4<sup>th</sup> Saturday) organized by MCPC, Supreme Court of India in association with the Assam State Legal Services Authority at the Conference Hall, NEDFI House, Dispur, Guwahati from 10.15 AM to 1:30 PM.

You are, therefore, requested to attend the aforesaid programme .

With regards.

Yours faithfully,

**REGISTRAR (Admn.)**

Memo No. HC.XI-01/95(Pt.)/ 286-91/RC, Dated 17.05.2014

Copy to :-

1. The Member Secretary, Assam State Legal Services Authority, Guwahati for information.
2. The Registrar (Vig./Admn./Judl.) Gauhati High Court, Guwahati for information.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for his Lordship's information.
4. ✓ The System Anaslyst, Gauhati High Court, Guwahati. He requested to upload the communication in the official website of the Gauhati High Court.

**REGISTRAR (Admn.)**

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

HC.XI-01/95(Pt.)/ \_\_\_\_\_ /RC

From : Shri R. Duarah  
Registrar (Admn.),  
Gauhati High Court  
Guwahati.

To,

The Special Judge CBI,  
Assam, Guwahati.

Dated Guwahati the 17<sup>th</sup> May, 2014.

Sub : Awareness Referral Coaching & Mentoring (ARCM) Programme at the  
Conference Hall, NEDFI House, Dispur, Guwahati.

Ref: Letter No.ASLSA 284/2013/2076, Dated Guwahati, the 7<sup>th</sup> May, 2014,  
received from the Member Secretary, Assam State Legal Services  
Authority(copy enclosed).

Sir,

With reference to the subject cited above, I am to inform you that Hon'ble  
the Gauhati High Court has been pleased to direct to attend the Awareness Referral  
Coaching & Mentoring (ARCM) Programme on 24<sup>th</sup> May, 2014 (4<sup>th</sup> Saturday) organized  
by MCPC, Supreme Court of India in association with the Assam State Legal  
Services Authority at the Conference Hall, NEDFI House, Dispur, Guwahati from 10.15 AM  
to 1:30 PM.

You are, therefore, requested to attend the aforesaid programme .

With regards.

Yours faithfully,

**REGISTRAR (Admn.)**

Memo No. HC.XI-01/95(Pt.)/ 279-24/RC, Dated 17.05.2014

Copy to :-

1. The Member Secretary, Assam State Legal Services Authority, Guwahati for information.
2. The Registrar (Vig./Admn./Judl.) Gauhati High Court, Guwahati for information.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for his Lordship's information.
4. ✓ The System Analyst, Gauhati High Court, Guwahati. He requested to upload the communication in the official website of the Gauhati High Court.

**REGISTRAR (Admn.)**

*[Handwritten signature]*  
17/5/14

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

HC.XI-01/95(Pt.)/ /RC

From : Shri R. Duarah  
Registrar (Admn.),  
Gauhati High Court  
Guwahati.

To,

The Principal Judge,  
Family Court No-II,  
Kamrup(M), Guwahati.

Dated Guwahati the 17<sup>th</sup> May, 2014.

Sub : Awareness Referral Coaching & Mentoring (ARCM) Programme at the  
Conference Hall, NEDFI House, Dispur, Guwahati.

Ref: Letter No.ASLSA 284/2013/2076, Dated Guwahati, the 7<sup>th</sup> May, 2014,  
received from the Member Secretary, Assam State Legal Services  
Authority(copy enclosed).

Sir/Madam,

With reference to the subject cited above, I am to inform you that Hon'ble the Gauhati High Court has been pleased to direct to attend the Awareness Referral Coaching & Mentoring (ARCM) Programme on 24<sup>th</sup> May, 2014 (4<sup>th</sup> Saturday) organized by MCPC, Supreme Court of India in association with the Assam State Legal Services Authority at the Conference Hall, NEDFI House, Dispur, Guwahati from 10.15 AM to 1:30 PM.

You are, therefore, requested to attend the aforesaid programme.

With regards.

Yours faithfully,

**REGISTRAR (Admn.)**

Memo No. HC.XI-01/95(Pt.)/ 272-77/RC, Dated 17.05.2014.

Copy to :-

1. The Member Secretary, Assam State Legal Services Authority, Guwahati for information.
2. The Registrar (Vig./Admn./Judl.) Gauhati High Court, Guwahati for information.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for his Lordship's information.
4. ✓ The System Analyst, Gauhati High Court, Guwahati. He requested to upload the communication in the official website of the Gauhati High Court.

*Shobh*  
5/02/14  
17/5/14  
**REGISTRAR (Admn.)**

*AS*  
17/5/14

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

HC.XI-01/95(Pt.)/ /RC

From : Shri R. Duarah  
Registrar (Admn.),  
Gauhati High Court  
Guwahati.

To,

The Principal Judge,  
Family Court No-I,  
Kamrup(M),  
Guwahati.

Dated Guwahati the 17<sup>th</sup> May, 2014.

Sub : Awareness Referral Coaching & Mentoring (ARCM) Programme at the  
Conference Hall, NEDFI House, Dispur, Guwahati.

Ref: Letter No.ALSA 284/2013/2076, Dated Guwahati, the 7<sup>th</sup> May, 2014,  
received from the Member Secretary, Assam State Legal Services  
Authority(copy enclosed).

Madam,

With reference to the subject cited above, I am to inform you that Hon'ble  
the Gauhati High Court has been pleased to direct to attend the Awareness Referral  
Coaching & Mentoring (ARCM) Programme on 24<sup>th</sup> May, 2014 (4<sup>th</sup> Saturday) organized by  
MCPC, Supreme Court of India in association with the Assam State Legal Services Authority  
at the Conference Hall, NEDFI House, Dispur, Guwahati from 10.15 AM to 1:30 PM.

You are, therefore, requested to attend the aforesaid programme.

With regards.

Yours faithfully,

**REGISTRAR (Admn.)**

Memo No. HC.XI-01/95(Pt.)/ 263-70 /RC, Dated 17.05.2014.

Copy to :-

1. The Member Secretary, Assam State Legal Services Authority, Guwahati for information.
2. The Registrar (Vig./Admn./Judl.) Gauhati High Court, Guwahati for information.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for his Lordship's information.
4. ✓ The System Analyst, Gauhati High Court, Guwahati. He requested to upload the communication in the official website of the Gauhati High Court.

  
**REGISTRAR (Admn.)**



# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**HC.XI-01/95(Pt.)/ /RC**

From : Shri R. Duarah  
Registrar (Admn.),  
Gauhati High Court  
Guwahati.

To,

The Member MACT, No-III,  
Kamrup(M),  
Guwahati.

Dated Guwahati the 17<sup>th</sup> May, 2014.

Sub : Awareness Referral Coaching & Mentoring (ARCM) Programme at the  
Conference Hall, NEDFI House, Dispur, Guwahati.

Ref: Letter No.ALSA 284/2013/2076, Dated Guwahati, the 7<sup>th</sup> May, 2014,  
received from the Member Secretary, Assam State Legal Services  
Authority(copy enclosed).

Sir,

With reference to the subject cited above, I am to inform you that Hon'ble the Gauhati High Court has been pleased to direct to attend the Awareness Referral Coaching & Mentoring (ARCM) Programme on 24<sup>th</sup> May, 2014 (4<sup>th</sup> Saturday) organized by MCPC, Supreme Court of India in association with the Assam State Legal Services Authority at the Conference Hall, NEDFI House, Dispur, Guwahati from 10.15 AM to 1:30 PM.

You are, therefore, requested to attend the aforesaid programme .

With regards.

Yours faithfully,

**REGISTRAR (Admn.)**

Memo No. HC.XI-01/95(Pt.)/ 258-63/RC, Dated 17.05.2014

Copy to :-

1. The Member Secretary, Assam State Legal Services Authority, Guwahati for information.
2. The Registrar (Vig./Admn./Judl.) Gauhati High Court, Guwahati for information.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for his Lordship's information.
4. ✓ The System Analyst, Gauhati High Court, Guwahati. He requested to upload the communication in the official website of the Gauhati High Court.

**REGISTRAR (Admn.)**

*[Handwritten signature]*  
17/5/14

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

HC.XI-01/95(Pt.)/\_\_\_\_\_ /RC

From : Shri R. Duarah  
Registrar (Admn.),  
Gauhati High Court  
Guwahati.

To,

The Member MACT, No-II,  
Kamrup(M),  
Guwahati.

Dated Guwahati the 17<sup>th</sup> May, 2014.

Sub : Awareness Referral Coaching & Mentoring (ARCM) Programme at the  
Conference Hall, NEDFI House, Dispur, Guwahati.

Ref: Letter No.ASLSA 284/2013/2076, Dated Guwahati, the 7<sup>th</sup> May, 2014,  
received from the Member Secretary, Assam State Legal Services  
Authority(copy enclosed).

Sir/Madam,

With reference to the subject cited above, I am to inform you that Hon'ble  
the Gauhati High Court has been pleased to direct to attend the Awareness Referral  
Coaching & Mentoring (ARCM) Programme on 24<sup>th</sup> May, 2014 (4<sup>th</sup> Saturday) organized  
by MCPC, Supreme Court of India in association with the Assam State Legal  
Services Authority at the Conference Hall, NEDFI House, Dispur, Guwahati from 10.15 AM  
to 1:30 PM.

You are, therefore, requested to attend the aforesaid programme .

With regards.

Yours faithfully,

  
**REGISTRAR (Admn.)**

Memo No. HC.XI-01/95(Pt.)/ 251-56/RC, Dated 17.05.2014  
Copy to :-

1. The Member Secretary, Assam State Legal Services Authority, Guwahati for information.
2. The Registrar (Vig./Admn./Judl.) Gauhati High Court, Guwahati for information.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for his Lordship's information.
4. ✓ The System Analyst, Gauhati High Court, Guwahati. He requested to upload the communication in the official website of the Gauhati High Court.

  
**REGISTRAR (Admn.)**  




# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**HC.XI-01/95(Pt.)/\_\_\_\_\_ /RC**

From : Shri R. Duarah  
Registrar (Admn.),  
Gauhati High Court  
Guwahati.

To,

The Presiding Officer,  
STAT & Member MACT,  
Kamrup(M), Guwahati.

Dated Guwahati the 17<sup>th</sup> May, 2014.

Sub : Awareness Referral Coaching & Mentoring (ARCM) Programme at the  
Conference Hall, NEDFI House, Dispur, Guwahati.

Ref: Letter No.ASLSA 284/2013/2076, Dated Guwahati, the 7<sup>th</sup> May, 2014,  
received from the Member Secretary, Assam State Legal Services  
Authority(copy enclosed).

Sir,

With reference to the subject cited above, I am to inform you that Hon'ble the Gauhati High Court has been pleased to direct to attend the Awareness Referral Coaching & Mentoring (ARCM) Programme on 24<sup>th</sup> May, 2014 (4<sup>th</sup> Saturday) organized by MCPC, Supreme Court of India in association with the Assam State Legal Services Authority at the Conference Hall, NEDFI House, Dispur, Guwahati from 10.15 AM to 1:30 PM.

You are, therefore, requested to attend the aforesaid programme.

With regards.

Yours faithfully,

**REGISTRAR (Admn.)**

Memo No. HC.XI-01/95(Pt.)/ 244-49/RC, Dated 17.05.2014.

Copy to :-

1. The Member Secretary, Assam State Legal Services Authority, Guwahati for information.
2. The Registrar (Vig./Admn./Judl.) Gauhati High Court, Guwahati for information.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for his Lordship's information.
4. ✓ The System Analyst, Gauhati High Court, Guwahati. He requested to upload the communication in the official website of the Gauhati High Court.

**REGISTRAR (Admn.)**

*17/5/14*

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**HC.XI-01/95(Pt.)/\_\_\_\_\_ /RC**

From : Shri R. Duarah  
Registrar (Admn.),  
Gauhati High Court  
Guwahati.

To,  
The Presiding Officer,  
Labour Court,  
Kamrup(M),  
Guwahati.

Dated Guwahati the 17<sup>th</sup> May, 2014.

Sub : Awareness Referral Coaching & Mentoring (ARCM) Programme at the  
Conference Hall, NEDFI House, Dispur, Guwahati.

Ref: Letter No.ASLSA 284/2013/2076, Dated Guwahati, the 7<sup>th</sup> May, 2014,  
received from the Member Secretary, Assam State Legal Services  
Authority(copy enclosed).

Madam,

With reference to the subject cited above, I am to inform you that Hon'ble  
the Gauhati High Court has been pleased to direct to attend the Awareness Referral  
Coaching & Mentoring (ARCM) Programme on 24<sup>th</sup> May, 2014 (4<sup>th</sup> Saturday) organized by  
MCPC, Supreme Court of India in association with the Assam State Legal Services Authority  
at the Conference Hall, NEDFI House, Dispur, Guwahati from 10.15 AM to 1:30 PM.

You are, therefore, requested to attend the aforesaid programme.

With regards.

Yours faithfully,

**REGISTRAR (Admn.)**

Memo No. HC.XI-01/95(Pt.)/237-92/RC, Dated 17.05.2014.

Copy to :-

1. The Member Secretary, Assam State Legal Services Authority, Guwahati for information.
2. The Registrar (Vig./Admn./Judl.) Gauhati High Court, Guwahati for information.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for his Lordship's information.
4. ✓ The System Analyst, Gauhati High Court, Guwahati. He requested to upload the communication in the official website of the Gauhati High Court.

**REGISTRAR (Admn.)**

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**HC.XI-01/95(Pt.)/\_\_\_\_\_ /RC**

From : Shri R. Duarah  
Registrar (Admn.),  
Gauhati High Court  
Guwahati.

To,

The District & Sessions Judge,  
Kamrup, Guwahati.

Dated Guwahati the 17<sup>th</sup> May, 2014.

Sub : Awareness Referral Coaching & Mentoring (ARCM) Programme at the  
Conference Hall, NEDFI House, Dispur, Guwahati.

Ref: Letter No.ASLSA 284/2013/2076, Dated Guwahati, the 7<sup>th</sup> May, 2014,  
received from the Member Secretary, Assam State Legal Services  
Authority(copy enclosed).

Sir,

With reference to the subject cited above, I am to inform you that Hon'ble the Gauhati High Court has been pleased to direct to depute all the Judicial Officers, Kamrup(M), Guwahati to attend the Awareness Referral Coaching & Mentoring (ARCM) Programme on 24<sup>th</sup> May, 2014 (4<sup>th</sup> Saturday) organized by MCPC, Supreme Court of India in association with the Assam State Legal Services Authority at the Conference Hall, NEDFI House, Dispur, Guwahati from 10.15 AM to 1:30 PM.

You are, therefore, requested to attend the aforesaid programme alongwith the Judicial Officers, Kamrup(M), Guwahati under your Administrative control.

With regards.

Yours faithfully,

  
**REGISTRAR (Admn.)**

Memo No. HC.XI-01/95(Pt.)/230-231/RC, Dated 17.05.2014.

Copy to :-

1. The Member Secretary, Assam State Legal Services Authority, Guwahati for information.
2. The Registrar (Vig./Admn./Judl.) Gauhati High Court, Guwahati for information.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for his Lordship's information.
4. ✓ The System Analyst, Gauhati High Court, Guwahati. He requested to upload the communication in the official website of the Gauhati High Court.

  
**REGISTRAR (Admn.)**

